

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

D.A. No. 1180/96

Date of decision 14.6.96

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Sh. Jaswant Singh  
S/o Shri Kalu Ram  
R/D 27, Mohammadpur,  
Govt. Colony, R.K.Puram,  
New Delhi-66

2. Shri Kalu Ram  
S/o Shri Bunde Ram  
R/D 27, Mohammadpur  
Govt. Colony, R.K.Puram, New Delhi.

... Applicants

(By Advocate Mrs Meera Chhibber )

vs.

1. Union of India through Secretary,  
Ministry of Law, Shastri Bhawan,  
New Delhi.

2. Director of Estates,  
Nirman Bhawan, New Delhi

... Respondents

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Mrs Meera Chhibber, learned counsel submits that the applicant, who is also present in Court, is no longer interested in pursuing this case, and seeks permission to withdraw the D.A.

The D.A. is dismissed as withdrawn.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

/aa/